

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 01 OF 2017

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Energy Watchdog .. **Appellant(s)**
Versus
Tamilnadu Electricity Regulatory Commission & Ors. .. **Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. S Vallinayagam for R.2

Mr. Hemant Singh

Mr. Tushar Srivastava

Mr. Lakshyajit Singh for R-3 to 5

Ms. Swapna Seshadri for R-6 to 10, 13 & 14

Ms. Shikha Pandey for R-11 & 12

Ms. Divya Chaturvedi

Mr. Saransh Shaw for R-20

ORDER

Both Appellant and their counsel are absent.

List the matter for hearing on **16.10.2019.**

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson